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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 2403/2002

This the 4th day of October, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

1. Jitender Kumar
2. K. V. Davis
3. Surender Kumar
4. Ram Nath
5. Bindeshwari Prasad
6. Raj Kumar
7. Pooran Mal Jaga
8. Brij Lal Sharma
9. Mahesh Kumar
10. Jugal Kishore
11. Ram Kumar

All C/o Jitender Kumar  
S/o Shri Ambika Prasad  
House No. 174  
Laxmi Vihar  
New Delhi-110059.

(By Advocate: Dr. Surat Singh with  
Ms. Mamta Rani)

Versus

1. Union of India  
Through Secretary,  
Ministry of Chemicals & Fertilizers  
Shastri Bhawan,  
New Delhi.
2. Secretary  
Department of Chemicals & Petrochemicals,  
Ministry of Chemicals & Fertilizers,  
Shastri Bhawan  
New Delhi.
3. Member Secretary  
National Pharmaceutical Pricing Authority (NPPA)  
Ministry of Chemicals & Fertilizers,  
2/21, Jhandewalan Ext.  
Civil Line,  
New Delhi.

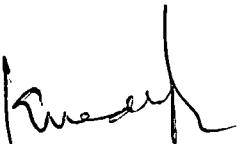
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O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

This OA has been filed by the applicants seeking direction to the respondents to regularise their services. As the representations filed by the applicants have not been disposed of, so I think this OA can be disposed of at this stage by directing the respondents to decide the representation of the applicants by passing a reasoned and speaking order within a period of 3 months from the date of receipt of a copy of this order.

2. In view of the above, OA stands disposed of.

  
( KULDIP SINGH )  
Member (J)

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